

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS
1955**

THIRTY-FIFTH REPORT



**LÓK SABHA SÉCRETARIAT
NEW DELHI
August, 1955**

0.22

**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri P. Natesan
3. Shri Raghunath Singh
4. Shri Nageshwar Prasad Sinha
5. Shri Ganesh Sadashiv Altekar
6. Shri Goswamiraja Sahdeo Bharati
7. Shri Narendra P. Nathwani
8. Shri Radheshyam Ram Kumar **Morarka**
9. Shrimati Ila Palchoudhuri
10. Shri N. Rachiah
11. Shri Natabar Pandey.
12. Shri Bhawani Singh
13. Shri T. B. Vittal Rao
14. Shri C. Madhao Reddi
15. Shri N. Sreekantan Nair.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary*.

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On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present on their behalf, this their Thirty-fifth Report.

2. The Committee met on the 22nd August, 1955 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 26th August, 1955.

3. The Members whose Resolutions had been included in the List of Business for the 26th August, 1955 had also been invited to be present at the sitting. Two of them attended the sitting.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 26th August, 1955, recommend the following time-table:—

- | | |
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| (1) Resolution regarding State monopoly of foreign trade. | Out of the total time of 2 hours allotted to this Resolution 1 minute was taken up on the 12th August, 1955. The balance of 1 hour and 59 minutes may be completed on the 26th August, 1955. |
| (2) Resolution regarding Appointment of a Committee to examine Community Projects and National Extension Service Schemes. | 2 hours and 50 minutes. |
| (3) Resolution regarding Minimum educational qualifications for Members of Parliament and State Legislatures. | 2 hours. |
| (4) Resolution regarding Control of Production and exhibition of films. | 1½ hours. |

NEW DELHI;

The 23rd August, 1955.

GANESH SADASHIV ALTEKAR.

APPENDIX

Motion re: Adoption of the Thirty-fifth Report of the Committee on Private Members' Bills and Resolutions

The following motion was moved by Shri Ganesh Sadashiv Altekar on the 26th August 1955.

“That this House agrees with the Thirty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th August, 1955.”

The motion was adopted by the House on the 26th August, 1955 as amended in the following form:—

“That this House agrees with the Thirty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th August, 1955 subject to the modification that the time allotted for the discussion of the Resolution regarding State monopoly of foreign trade be increased by one hour.”

[L. S. Deb., dated 26th August, 1955.]